

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,
MUMBAI

CP (IB)-418/I&BC/(MB/2018

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **30.07.2018**

NAME OF THE PARTIES: **SITYOG ELCT & ELECTX ENGINEERING CO.**

v/s.

NETIZEN ENGINEERING PVT. LTD.

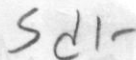
SECTION 8 OF THE INSOLVENCY & BANKRUPTCY CODE 2016

ORDER

9. CP (IB)-418/I&BC/(MB/2018

At request of the parties, list this matter on 6.9.2018.


RAVIKUMAR DURAISAMY
Member (Technical)


B.S.V. PRAKASH KUMAR
Member (Judicial)